

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:751  
ANSWERED ON:24.11.2009  
INMATES IN JUVENILE HOME  
Jagannath Dr. M.

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether there are reports of a large number of inmates having fled from the juvenile homes in the National Capital Territory (NCT) of Delhi recently;
- (b) if so, the details thereof;
- (c) whether an enquiry has been ordered in this regard;
- (d) if so, the outcome of the enquiry; and
- (e) the remedial measures taken by the Government to check such cases in future?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): Yes, Madam. 8 juveniles escaped on 20.8.2009 and 36 juveniles escaped on 09-09-2009 from the Observation Home for Boys II, Kingsway Camp.

(c) & (d): Yes, Madam. The matter was enquired into by an Enquiry Committee and the enquiry concluded that the escape was a result of unrest created by the Juveniles in the Home and lack of proper handling. The caretaker has been placed under suspension.

(e): The remedial steps taken, inter-alia, include the following

# Private Security registered with Director General of Resettlement, Army HQ has been engaged for providing security in Juvenile Homes.

# Regular Inspection of the Homes is carried out by the officers of the Department of Women & Child Development and the Members of the Child Welfare Committees.

# Apart from the Instructor, Department of Women & Child Development, a number of NGOs have been involved for engaging the Juveniles in constructive activities and for providing vocational training.

# The staff entering the Home is frisked with the support of security agency to ensure that no narcotic substances are passed on to the residents.

# The process of development of Infrastructure in the Home to provide greater security without infringing on the rights of the children has been initiated.